# GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

#### LOK SABHA

## UNSTARRED QUESTION NO.75 TO BE ANSWERED ON 18.7.2016

### Ragging in Universities

75. SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:
SHRI MULLAPPALLY RAMACHANDRAN:
DR. HEENA VIJAYKUMAR GAVIT:
SHRI SATAV RAJEEV:
SHRIMATI SUPRIYA SULE:
DR. J. JAYAVARDHAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is planning massive campaign including creation of posters, jingles, commercials and short films against ragging which will be shown in universities across the country for this current academic year, if so, the details thereof;
- (b) the total number of cases of ragging including cases that have resulted in death or maining of students reported in different colleges of the country during the last year along with the number of States that have registered high number of ragging cases;
- (c) whether the University Grants Commission (UGC) has written letters asking them to address the issue, if so, the response thereto; and
- (d) whether the Government proposes to amend the rules/law pertaining to punishment for ragging if so, the details thereof?

#### ANSWER

# MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI PRAKASH JAVADEKAR)

(a): Yes, Madam. During the financial year 2015-16, MHRD allocated a sum of Rs. 5 crore for Media Campaign to UGC for undertaking a publicity campaign against ragging in Higher Educational Institutions in the country. The UGC has spent an amount of Rs. 4.78 crore on various activities, including preparing and broadcasting of TVCs on Anti-Ragging by Doordarshan, making of films by NFDC, coverage through FM Radio and printing & mailing of posters by DAVP and broadcasting on All India Radio by Prasar

Bharati. The UGC had also announced a competition for students, teachers and general public for wide publicity and promotion of Anti-Ragging measures which include Poster designing, Logo/Icon/Slogan designing and Essay competition.

- (b): 390 cases of ragging, including death or maiming of students, were reported in different colleges of the country during the last year, including the States of Uttar Pradesh, West Bengal and Madhya Pradesh which have reported higher number of cases.
- (c): Yes, Madam. UGC has sent letters dated 28.7.2015 and 10.2.2016 to the Chief Secretaries and the Education Secretaries of the concerned States where the ragging cases reported are high.
- (d): No, Madam. UGC is taking action on punishment for ragging as per UGC's Regulation on Curbing the Menace of Ragging in Higher Education Institutions, 2009. In cases and situations where the provisions of the Indian Penal Code are attracted, appropriate action is also taken. The UGC has also recently expanded the definition of 'ragging' by bringing out the Third Amendment of its Anti-Ragging Regulations on 29.6.2016.

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